

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:364
ANSWERED ON:23.02.2011
AIRPORT AT LUDHIANA
Singh Shri Ravneet

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the present status of an Airport proposed to be set up at Ludhiana;
- (b) whether the process of acquiring land for the project has been initiated;
- (c) if so, the details thereof;
- (d) the steps taken by the Government to expedite the completion of the project; and
- (e) the time by which the project is likely to be completed?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c), (d) & (e): M/s Bengal Aerotropolis Project Ltd. (BAPL) had submitted a proposal for consideration of the Government for construction of a new greenfield airport in Ludhiana region for international operations. Government of India has granted site clearance for the said project subject to the condition that only day Visual Flight Rule (VFR) operations be allowed. The promoter has identified the project site but the land acquisition process has not been initiated by the promoter. As per the Greenfield Airport Policy, after issuance of the `site clearance` the promoter is required to submit a well documented application for grant of `in-principle` approval, which has not yet been done by the promoter.